NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 727 of 2018

IN THE MATTER OF:

Central Inland Water Transport Corporation Ltd. ...Appellant

Vs

Mr. Vinod Kumar Kothari & Anr. ....Respondents

Present:

For Appellant: **Mr. D. Srinivasan, Mr. T. Harish Kumar and Mr. Navneet Dugar, Advocates**

For Respondents: **Mr. Goutam Shivshankar, Advocate Ms. Nitu Poddar and Mr. Bunny Sehgal, PCS.**

Ms. Talesh Ray and Ms. Sunieta Ojha, Advocates for Respondent No. 2

O R D E R

01.08.2019 Due to paucity of time the matter could not be taken up.

Post the appeal on **7th August, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Gc